

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

KARVY DIGIKONNET LIMITED OPERATING IN SERVICE INDUSTRY AT HYDERABAD

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Karvy Digikonnct Limited PAN: AABCP9794Q CIN: U84200DL1992PLC219215
2. Address of the registered office	502 & 503, 5 th Floor, Arunachal Building, 19, Barakhamba Road, New Delhi, India - 110001
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Karvy Gateway, Plot No. 38 & 39, 4 th Floor, Financial District, Nanakramguda,, Hyderabad, Telangana 500032.
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year.	NA
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – Kdl.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – Kdl.cirp@gmail.com
10. Last date for receipt of expression of interest	06 September 2026
11. Date of issue of provisional list of prospective resolution applicants	10 September 2026
12. Last date for submission of objections to provisional list	15 September 2026
13. Date of Issue of Final List of Prospective resolution applicants	19 September 2026
14. Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 September 2026
15. Last date of Submission of resolution plans	24 October 2026
16. Process email id to submit EOI	Kdl.cirp@gmail.com
17. Details of corporate debtors registration as MSME	NA

Siddhant

Aegis Resolution Services Private Limited
through authorized signatory Siddhant Agrawal
As Resolution Professional of Karvy Digikonnct Limited
Undergoing Corporate Insolvency Resolution Process (CIRP)
Via order dated 09th July 2026 passed by Hon'ble NCLT, New Delhi Bench
E-mail Id: kdl.cirp@gmail.com , ip.siddhantagrwal@gmail.com
IBBI Registration No.: IBBI/IPE-0118/IPA-1/2022-23/50041
Authorization for Assignment valid till 30th June 2027.



Date: 07 August 2026
Place: Mumbai